

[English]

Military Spending

6048. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether the Canadian Government propose to use aid as a reward for countries which are willing to cut military spending and import of arms;

(b) if so, whether the Government have examined the proposal floated by Canada to link aid with military spending;

(c) if so, the outcome thereof;

(d) whether the country is also eligible for the above aid; and

(e) if so, the steps taken by the Government to raise their claim from Canada in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Government is not aware of any such proposal.

(b) to (e). Do not arise.

Complaint Cell

6049. SHRIMATI DIPIKA H. TOPIWALA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have set up any cell to deal with investors complaints;

(b) if so, the details thereof;

(c) whether panel proceedings have been initiated in appropriate cases; and

(d) if so, the details of companies against which such proceedings were initiated during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) and (b). The Department of Company Affairs has set up an Investor Protection Cell, comprising of two Sections, to deal with investors' complaints. The Cell is fully computerised and complaints received are processed for action by referring them to the concerned companies for redressal.

(c) and (d). In appropriate cases, the matters are referred to the concerned Registrar of Companies for initiating suitable action. The total number of prosecutions filed by the Registrars of Companies is indicated below:

| Section of the Companies Act, 1956 | 1991-92 | 1992-93 | 1993-94 |
|------------------------------------|---------|---------|---------|
| 73 (2) (A) | 2 | 2 | 33 |
| 113 | 1 | 89 | 39 |

[Translation]

Rusting Iron in Huge Structures

6050. SHRI RAMPAL SINGH :
SHRI MAHESH KANODIA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the loss of crores of rupees being incurred by the country every year as a result of rusting iron in huge structures;

(b) if so, whether the Government propose to constitute a national centre to take anti-rusting measures and conduct test in this regard;

(c) if so, the details thereof; and

(d) the time by which this national centre is likely to set up?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir.

(b) to (d). CSIR through its Central Elector-Chemical Research Institute and other Laboratories is already doing research on the causative factors & control measures and devices for corrosion in metals and alloys. CSIR has specifically set up for the purpose an Atmospheric Corrosion Testing Station at Mandapam in Tamil Nadu. CSIR is enhancing its efforts and inputs for R&D for corrosion control.

Light Helicopters

6051. SHRI VISHWANATH SHASTRI :
KUMARI UMA BHARTI :

Will the PRIME MINISTER be pleased to state :

(a) whether there has been an increase in the project cost in respect of design and development of the sophisticated light helicopters due to delay in this programme;

(b) if so, the total amount of increase registered in the cost of this project due to the said delay;

(c) the date from which the manufacturing of helicopters was proposed to be started;

(d) whether the proposed multi-purpose utilisation has been affected adversely due to the said delay; and

(e) if so, the time by which the Government propose to complete the work on this project?